

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2574
TO BE ANSWERED ON 04.08.2026**

IMPLEMENTATION OF SCSP

2574. SHRI S VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any study has been undertaken to monitor the implementation of Scheduled Caste Sub Plan (SCSP) now known as DAPSC during the last Financial Year, if so, the details thereof;
- (b) whether allocations are made in the Central budget to the proportion of Scheduled Castes population, if so, the details of the shortfall during the last Financial Year;
- (c) the percentage of spending out of allocations made to SCSP and the unutilised amount during the last Financial Year; and
- (d) the percentage of funds granted the targetted schemes during the last Financial Year?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): The Ministry of Social Justice & Empowerment has been entrusted with the task of monitoring allocation and utilization of Scheduled Caste Sub Plan / Development Action Plan for Scheduled Castes (DAPSC) funds based on the NITI Aayog Guidelines, 2017. Under DAPSC, 38 Ministries/Departments were allocated funds across 239 schemes in the last financial year. The Department of Social Justice and Empowerment oversees the utilization of DAPSC funds by the obligated Ministries/Departments under DAPSC through periodical review meetings under the Chairpersonship of the Hon'ble Minister and Secretary, SJE. In the recent past, the review meetings under DAPSC were held under the Chairpersonship of Sh. B.L. Verma, Hon'ble Minister of State for Social Justice and Empowerment on 29.04.2025 and at the level of Secretary, SJE on 25.08.2025 and 16.04.2026. From time to time, DAPSC obligated Ministries/Departments are asked to expedite expenditure in order to ensure optimal utilization of funds earmarked under DAPSC. Further, in adherence to the directions issued by the Minister (SJE); all the 38 Ministries / Departments which are implementing DAPSC have nominated a nodal officer for financial and physical monitoring of the DAPSC funds in their Ministries/Departments.

(b): Each obligated Ministry/Department allocates the funds under its various schemes as per “Guidelines for earmarking of funds for Development Action Plan for SCs and STs (DAPSC and DAPST)”, issued by NITI Aayog in the year 2017. The total Budget Allocation of the schemes & programmes under different Ministries/Departments where DAPSC/SCSP allocation was made during FY 2025-26 was Rs. 11,61,830.68 crores, out of which Rs. 1,68,482.06 crores (B.E) was allocated for the Welfare of Scheduled Castes which is 14.5 % of the total allocation under the identified schemes.

(c): During the financial year 2025-26, the total allocation under DAPSC at the Revised Estimates (RE) stage was Rs. 1,61,201.98 crore. Against this, an expenditure of Rs. 1,38,068.85 crore was reported by the concerned Ministries/Departments constituting 85.65% of the Revised Estimates.

(d): The details regarding DAPSC allocations, percentage of funds granted and schemes may be accessed on web-portal e-utthaan <https://e-utthaan.gov.in/>, which captures on-line data on the financial and physical monitoring indicators across schemes identified under DAPSC. This portal has been linked with Public Financial Management System (PFMS).
